

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-III

ITEM No. 320

IA-5800/2023, IA-5497/2022, IA-728/2023

IN

IB-3370(ND)/2019

IN THE MATTER OF:

Norvic Shipping North America Inc. Petitioner/Applicant

Vs.

Sharda Ma Enterprises Pvt Ltd. Respondent

Order u/S. 9 of Insolvency & Bankruptcy Code (IBC), 2016.

Order delivered on 01.05.2024

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (JUDICIAL)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the SBI : Mr. Harshit Khare, Mr. Prafful Saini, Advs. In IA-728/2023
For the RP : Mr. Vishal Ganda, Ms. Tanya Hasija, Ms. Devina Bhandari, Advs.
For the Respondent : Mr. K.K.R. Das, Adv. in IA No. 5800/2023 & No. 5497/2022 in CP No. 3370/2019

ORDER

Due to paucity of time, the matter is adjourned to
28.05.2024.

-Sd-

(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)